

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 60(ND)16
CA. NO.

CORAM:


PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

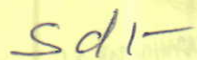
NAME OF THE COMPANY: M/s. Vandana Goswami V/s. M/s. Sneh Bihari State Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Visender Ganda, Sr. Adv.	Respondent No. 2		
2.	Mr. S.K. Girei, Adv.			
3.	Mr. Tarun Mehta, Adv.			
4.	Ms Shelly Khanna, Adv.			

ORDER

Learned counsel for the respondent is present. None for the petitioners. List on 19.09.2016 for arguments.



(R. Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
Member (Judicial)